

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**

**Item No.-315**  
IB - 2753/ND/2019

**IN THE MATTER OF:**

M/s. K.K. Infonet System

**Vs**

M/s. Cloudrie Technologies Pvt. Ltd.

**.Applicant**

**.Respondent**

**SECTION**

Under Section -9 of IBC, 2016

Order delivered on 10.01.2020

**CORAM:**

**SMT. INA MALHOTRA**

**HONBLE MEMBER (JUDICIAL)**

**SHRI K.K. VOHRA,**

**HONBLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Mr. Praveen Mahajan

For the Respondent : Ms. Faiza Akram

**ORDER**

Ld. Counsel for petitioner prays for adjournment to address the final arguments. To come up on 30.01.2020.

*-Sd-*

**(K.K. VOHRA)**  
**MEMBER (T)**

*-Sd-*

**(INA MALHOTRA)**  
**MEMBER (J)**

(Lalit)